

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No. 1500

Dated : 08-02-2018

In the interest of the Administration, the following transfers and postings of Munsiffs are hereby made:-

1. Shri Faizan I Nazar S/o Shri Mushtaq Ahmad Shah R/o Pethzaingam Beerwah Budgam, who has been appointed as officiating Munsiff vide Government Order No. 6099-LD(A) of 2017 dated 22.12.2017, is posted as Munsiff, Shangus against an available vacancy;
2. Shri Majid Farqooq Mir S/o Shri Farooq Ahmad Mir R/o Dooru Mirmaidan, Anantnag, Kashmir, who has been appointed as officiating Munsiff vide Government Order No. 6099-LD(A) of 2017 dated 22.12.2017, is posted as Munsiff/Additional Spl. Mobile Magistrate, Shopian against an available vacancy;
3. Shri Mohammad Ishtiyaq Alam Baba S/o Shri Bashir Ahmad Baba Peer R/o Rozabal, Charar-i-Sharief, District Budgam, who has been appointed as officiating Munsiff vide Government Order No. 6099-LD(A) of 2017 dated 22.12.2017, is posted as Munsiff/Additional Spl. Mobile Magistrate, Kralpora against an available vacancy;
4. Shri Javid Ahmad Pary S/o Shri Gh. Ahmad Pary R/o Hardushora, Tehsil Tangmarg, District Baramulla, who has been appointed as officiating Munsiff vide Government Order No. 6099-LD(A) of 2017 dated 22.12.2017, is posted as Munsiff, Sogam against an available vacancy;
5. Ms. Kamiya Singh Andotra D/o Ch. Lal Singh, R/o Bungalow No.2 Opp. Church Gandhi Nagar, Jammu, who has been appointed as officiating Munsiff vide Government Order No. 6099-LD(A) of 2017 dated 22.12.2017, is posted as Munsiff/Additional Spl. Mobile Magistrate, Samba against an available vacancy;

6. Shri Imran Haneef Khan S/o Shri Mohammad Haneef Khan R/o Village Bimyar, Tehsil Boniyar, District Baramulla who has been appointed as officiating Munsiff vide Government Order No. 6099-LD(A) of 2017 dated 22.12.2017, is posted as Munsiff/Additional Spl. Mobile Magistrate, Beerwah against an available vacancy;
7. Ms. Rimpi Rani D/o Shri Mohan Lal Bhagat R/o House No. 192-F Lane No.2 Rajpora (Shakti Nagar), Jammu, who has been appointed as officiating Munsiff vide Government Order No. 6099-LD(A) of 2017 dated 22.12.2017, is posted as Munsiff, Reasi against an available vacancy;
8. Shri Babar Hussain S/o Shri Mohd Azim Sheikh R/o Ganika, PO Ganika, Tehsil and District Doda, who has been appointed as officiating Munsiff vide Government Order No. 6099-LD(A) of 2017 dated 22.12.2017, is posted as Munsiff/Additional Spl. Mobile Magistrate, Pahalgam against an available vacancy;
9. Shri Rafaqat Hussain S/o Shri Ajaz Hussain R/o Ward No. 2, Mohalla Dungus (near PWD Quarters) Dak Bunglow, Poonch, who has been appointed as officiating Munsiff vide Government Order No. 6099-LD(A) of 2017 dated 22.12.2017, is posted as Munsiff/Additional Spl. Mobile Magistrate, Ramban vice Shri Ajay Kumar;
10. Shri Easar Ul Nabi S/o Shri Gh. Nabi Shah R/o Khan Sahib, Tehsil Khan Sahib, District Budgam, who has been appointed as officiating Munsiff vide Government Order No. 6099-LD(A) of 2017 dated 22.12.2017, is posted as Munsiff, Tangdhar against an available vacancy;
11. Ch. Ghulam Murtaza S/o Ch. Mohammad Fazal Khaki R/o Village Dharana, Tehsil Mendhar, District Poonch, who has been appointed as officiating Munsiff vide Government Order No. 6099-LD(A) of 2017 dated 22.12.2017, is posted as Munsiff, Thathri against an available vacancy;
12. Shri Aadil Mushtaq, Munsiff, Shopian and Ms Lubna Sultan, Munsiff Magam shall swap their respective places of posting; and

13. Shri Ajay Kumar, Munsiff/Additional Special Mobile Magistrate, Ramban is transferred and posted as Munsiff/ District Judicial Mobile Magistrate(T), Udhampur against an available vacancy.

By order


(Sanjay Dhar)
Registrar General

No: 58133-53/GS

Dated: 08-02-2018

Copy to the

1. Principal Secretary to the Hon'ble Chief Justice, High Court of Jammu and Kashmir.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu for information.
4. Registrar Judicial, High Court of J&K, Jammu / Srinagar for information.
5. Principal District & Sessions Judge _____
..... for information and necessary action
6. Central Project Coordinator, E-Courts, High Court of J&K for uploading the same on the Official Website of the High Court.
7. Chief Accounts Officer, High Court of J&K, Main Wing, Jammu
8. Concerned Officer _____
...for information and immediate compliance,
9. Deputy Registrar (Statistical), High Court Main Wing, Jammu for information.


Registrar General